

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial)

For Judgment (By Hon'ble Mr. Justice Jarat Kumar Jain, Member - Judicial and Hon'ble Mr. Kanthi Narahari, Member - Technical)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1471 of 2019	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.	M.S. Vishnu Shankar	Pooja Mahajan-R1 Prateek Kumar-R2

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

2.	Comp. App. (AT) (Ins) No. 832 of 2020 & I.A. No. 1141 of 2021	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors.  <b>With</b>	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
3.	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2
4.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta Ashish Gupta-R1, R2 Akash Srivastava-R1

For Directions

5.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal-IRP R. K. Gupta-IRP
----	---------------------------------------	--	-----------------	--

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 469 of 2021	Income Tax Department Through Deputy Commissioner of Income Tax Vs. ILC Industries Ltd. & Ors.	Zoheb Hossain	Ankur S. Kulkarni Nirnimish Dube Susheel Joseph Udhita Chakravarthy-R1
----	---------------------------------------	--	---------------	--

7.	Comp. App. (AT) (Ins) No. 518 of 2021	Kasinathan Lakshmi Srinivasan Vs. Masstrans Technologies Pvt. Ltd. & Anr.	Sonam Chandwani	
----	---	--	-----------------	--

**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
----	---	---	-----------------	---------------

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 729 of 2020	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani- R2 & R3
10.	Comp. App. (AT) (Ins) No. 1124- 1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Deepak khosla	R.P. Agarwal-R1 Abhishek Anand-R2, R4 & R5
11.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	Hrishikesh Chitale- R1 to R6
12.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Rusha Mitra

**02:00 PM**

**For Hearing**

13.	Comp. App. (AT) No. 232 of 2020	UCO Bank Vs. SREI Equipment Finance Ltd. & Anr.  <b>With</b>	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Rusha Mitra Kumar Anurag Singh-R2
14.	Comp. App. (AT) No. 43 of 2021 & I.A. No. 641, 642 of 2021  <b>Part Heard</b>	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Pulak Bagchi Anjan Chakraborty Priya Agarwal

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar